

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 6th November, 2025

No. HCM/A-24/80-Estt.(V)/Pt./ : In continuation of this Registry's Notification No. HCM/A-24/80-Estt.(V)/Pt./23494 of High Court of Manipur dated 8th November, 2024, regarding appointment to the post of e-Sewa Kendra Office Assistant (contract) in the District Courts of Manipur and pursuant to the 2 (two) vacancies arising at JMFC, Kakching Court Complex and 1 (one) vacancy at JMFC, Mao Court Complex, the following 3 (three) candidates from waiting list of District & Sessions Judge, Thoubal and Senapati notified vide No. HCM/A-24/80-Estt.(V)/Pt./23494 dated 08.11.2024 of High Court of Manipur are hereby selected against the aforementioned vacancies. They are engaged till 31st March, 2026 with effect from their date of joining.

The candidates whose names appear on the selected list are required to report to the concerned District & Sessions Judge on or before 12th of November, 2025.

Sl.	Appln. No.	Candidate's Name	Concerned Courts
1	19	Phijam Bemita Devi	District & Sessions Judge, Thoubal (for Kakching Court Complex)
2	9	Irungbam Pradeepkumar Singh	
3	15	A Monekho	District & Sessions Judge, Senapati (for Mao Court Complex)

Note: The fund for their salary is from the Maintenance of eCourt Project (wages) fund.

By Order etc.,

Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, 6th November, 2025

No. HCM/A-24/80-Estt.(V)/Pt./23037-49

Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The District & Sessions Judges, Thoubal.
5. The District & Sessions Judges, Senapati.
6. All the Registrars, High Court of Manipur.
7. The CPC, High Court of Manipur
8. JMFC, Kakching.
9. JMFC, Mao
10. The System Analyst, High Court of Manipur
- **He is requested to upload this notification in the official website of this Registry.**
11. System Officers (Thoubal and Senapati)
12. Person concerned.
13. Order book/Guard file.

REGISTRAR GENERAL
HIGH COURT OF MANIPUR
